

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,  
JABALPUR**

Original Application No. 200/842/2016

Jabalpur, this Monday , the 24th day of August, 2020

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER  
HON'BLE MS NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Abhishek Tiwari son of late  
Shri A.K. Tiwari, aged about  
38 years, working as Senior Section  
Engineer, Diesel Shed,  
New Katni Junction (N.K.J)  
Katni, M.P. Pin 483501

... Applicant

**(By Advocate: Shri Vikas Jyotishi)**

**V e r s u s**

1. Union of India, Through  
Its Chief Personnel Officer Headquarter,  
G.M.Office, West Central Railway Zone,  
Indra Market,  
Jabalpur PIN 482 001.
2. Chief Mechanical Power Engineer,  
Diesel Wing,  
Headquarter, G.M. Office, West  
Central Railway Zone,  
Indra Market, Jabalpur Pin 482001.
3. Divisional Railway Manager,  
Jabalpur Division Jabalpur,  
Near High Court Jabalpur M.P.  
Pin 482001.
4. Senior Personnel Officer, G.M.

Office, West Central Railway Zone,  
Indra Market, Jabalpur  
Pin 482001.

..... **Respondents**

**(By Advocate:** Sapan Userethe, CGSC )

**O R D E R**

**By: Ramesh Singh Thakur, JM.**

Heard both sides.



2. M.A. No. 200/449/2020: This Misc. Application has been moved by the applicant for the change of counsel. This application is allowed and accordingly stands disposed of.
3. M.A. No.200/450/2020: This Misc. Application has been moved by the applicant to withdraw the Original Application with liberty to file a fresh one, if occasion arises.
4. We allow this Misc. Application. Applicant is allowed to withdraw the Original Application o. 200/842/2016 with liberty to file a fresh one, if occasion arises, as per law.
5. Accordingly, the O.A. is dismissed as withdrawn on the above terms.
6. No order as to costs.

**(Naini Jayaseelan)**  
**Administrative Member**  
Sj\_/\*

**(Ramesh Singh Thakur )**  
**Judicial Member**